

New Delhi dated 30th July, 2012

OFFICE MEMORANDUM

Sub : Extension of ad-hoc appointments in the grade of STA after DOPT concurrence.

In view of concurrence dated 13.07.2012 of DOPT (Establishment. D), the ad-hoc appointments of JTAs, in the grade of STA, as originally allowed by the Ministry's OM no. A-32011/12/2010-Ad.II dated 11.02.2011 and OM of even number dated 01.03.2011, **is extended for a further period up to 20.12.2012** or till direct recruit STAs come from SSC or till promotion quota-STAs come from DPC or until further orders, whichever is earlier.

2. All terms and conditions as mentioned in original ad-hoc STA appointment orders shall continue to apply in this extension only.
3. As per DOPT OM No. 28036/8/87-Estt.(D) dated 30-3-1998, any adhoc appointment beyond the initial one year period requires prior approval of DOPT and if DOPT approval is not received before expiry of one year, the ad hoc appointments/promotion shall automatically cease on expiry of initial one year.
4. Therefore, in view of above, there shall not be any corresponding ad-hoc appointments in JTA grade. Secondly, the figure of ad-hoc JTA, if any, in any region, should not be more than the **figure of DR-JTA vacancies which are pending with the jurisdictional SSC** and only till the time DR-JTA candidates are received from SSC. There is no other justification for making/continuing any ad hoc appointments in JTA grade.

o/c


30-7-12

(RK Pandey)

Under Secretary to the Government of India
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All RDs

Copy to : EG Cell for placing in Employees Corner (Promotion).